*284. [The questioner (Shri Surjit Singh Atwal) was absent. For answer, vide cols. 1684-85 infra.]

*285. [The questioner (Shri Krishan Dutt) was absent. For answer, vide col. 1685 infra.]

*286. [The questioner (Shri R. R. THwakar) was absent. For answer, vide col. 1686 infra.]

मैदे का उत्पादन तथा वितरण

*२८७. पंडित भवानी प्रसाद तिवारी : स्या साद्य तथा कृषि मंत्री यह बताने की कपा करेंगे कि :

- (क) मैदा बनाने के लिए मिलों को जो गेहूं दिया जाता है, उसका उत्तरदायित्व क्या केन्द्रीय सरकार पर हैं ; ग्रौर
- (ख) मैंदे की उचित वितरण व्यवस्था का उत्तरदायित्व किस पर है श्रीर एतदर्थ क्या प्रबंध किया गया है ?

t [PRODUCTION AND DISTRIBUTION OF MAIDA

- *287. PANDIT BHAWANIPRASAD TIWARY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the Central Government are responsible for providing wheat to the mills for producing maida; and
- (b) who is responsible for making arrangements for the proper distribution of maida and what arrangements have been made in this regard?]

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) Yes, Madam. The Central Government supplies imported wheat to the roller flour mills for the production of different wheat products including maida.

- (b) The State Governments have been authorised to take over from the
 - t[] English translation.

mills such quantities of wheat products as are required by them for distribution in the State. They ha\re been advised to meet first the maida requirements of hotels and restaurants approved by the Tourist Department, biscuit factories and bakeries registered under the Factories A.ct and thereafter meet the requirements of others as far as possible.

ं[लाख तथा कृषि मंत्रालय में उपमंत्री (श्री डी० ग्रार० चह्वाण): (क) जी हां । केन्द्रीय सरकार बेलन ग्राटा मिलों को ग्रायातित गेंहू भिन्न भिन्न गेंहू के पदार्थ, जिनमें मैदा भी शामिल है, बनाने के लिये सप्लाई करती ह ।

(ख) राज्य सरकारों को यह श्रधिकार दिया गया है कि वे अपने राज्य में वितरण के लिये गेंहू के पदार्थों की अपेक्षित माला मिलों से ले लेवें। उन्हें यह सलाह दी गयी है कि वे पहले पर्यटक विभाग द्वारा अनुमोदित होटलों और भोजनालयों, फैबट्रीज अधिनियम के अधीन पंजीबद्ध विस्कृट फैबिट्रयों श्रीर बेकरियों की मैदा सम्बंधी आवश्यकताए पूरी करे और इसके बाद यथा संभव दूसरों की आवश्यकताओं की पूर्ति करें।

पंडित भवानी प्रसाद तिवारी: क्या साननीय मंत्री जी यह बतलाने की कृषा करेंगे कि जो मैदा मिलों द्वारा बनाया जाता है उसके वितरण की हदबन्दी प्रादेशिक है या प्रदेश के बाहर भी सैदा भेजा जा सकता है ?

SHRI D. R. CHAVAN: Whatever products are produced, first of all the requirements of the State are-to be met. Then after meeting the requirements of the State, if there is surplus that goes out of the State.

SHRI DEOKINANDAN NARAYAN: May I know if the Government have

t[] Hindi translation.

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bread manufacturers in Delhi and Bombay?

SHRI D. R. CHAVAN: Complaints were received, but there is some relaxation concerning the extraction oi maicla.

SHRI P. C. MITRA: Is it not a fact that maida is being supplied to the bakery owners and sweetmeat vendors and not to the general public? It is not being supplied for the use of the general public.

SHRI D. R. CHAVAN: In my answer to the question I have given the order of priority. First of all come hotels and restaurants which are registerea with the Tourist Department After that come bakers and biscuit manufacturers. If there is a surplus quantity available, that is for distribution to consumers

SHRI I. K. GUJRAL: In view ot the difficulty experienced last year and even currently about the supply of atta, is the Government considering the possibility of ordering the mills to further reduce the extraction of maida and suji and concentrate on a higher percentage of atta production?

SHRI C. SUBRAMANIAM: As a matter of fact we wanted to produce as much of atta as possible reducing the production of maida at one stage when we were having difficulties. but that instantly created difficulties for the bakers and biscuit manufacturers, and there was a good deal of cry saying that no bread could be manufactured. That is why we have now reverted aj;ain to the original formula of having 40 per cent, extraction.

*288. [The questioner (Shri Mulka Govinda Reddy) wtts absent. For answer, vide cols. 1686-87 infra.]

DEVELOPMENT OF AGRA AS A TOURIST CENTRE

*289. SHRI S. C. DEB: Will the Minister of TRANSPORT be pleased to I

received complaints from the biscuit and I refer to the answer given to Starred Ouestion No. 3 in the Rajya Sabha on the 17th November, 1964 and state:

- (a) whether all the three schemes for development of Agra as a tourist centre will be completed simultane ously by the end of Third Five Year Plan; and
- (b) whether construction of a hostel for middle income group tourists may be expedited before the end of the Third Five Year Plan?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) and (b) A statement is laid on the Table of the Sabha.

STATEMENT

- (a) No definite assurance can be given that all the three schemes will completed simultaneously the Third Plan period, viz. 18 months, but every attempt is being made with that end in view.
- (b) It is felt that the Middle-Income Group Tourist Hostel should be put up by some well-established associa tion or a body with experience of run ning hostels rather than by the Gov ernment. Certain proposals have been received and are under consideration. Every effort is being made to have the scheme expedited.

SHRI S. C. DEB: There are three schemes. May I know whether these three schemes will be taken up simultaneously or one after

SHRI N. KANUNGO; They will be taken up as and when one or the other is ready. For example,' the question of building a restaurant near the Taj, that is likely to be completed in another six months. The re-alignment and beautification of the area around the Taj. that will take some more time because it is being discussed with the U.P. Government. The widening of the approach road is under construction. The hostel question is being discussed, as stated in part (b).